

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00031/2021

Dated Monday the 18th day of January Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. T. JACOB, Member (A)

(Through Video Conferencing)

Mr. M. Kaliraj, S/o. P. Manian,
No. 68B, Railway South Colony,
Railway Feeder Road, Viswanathapuram,
Sengottai Railway Station 627809, Tenkasi District.Applicant

By Advocate M/s. R. Prem Narayanan

Vs

1. The General Manager,
Southern Railway,
Park Town, Chennai 600003.

2. The Divisional Railway Manager,
DRM Office (S.O.),
Arasaradi (P.O.), Madurai 625016.

3. The Senior Divisional Personnel Officer,
DRM Office (S.O.),
Arasaradi (P.O.), Madurai 625016.

4. The Divisional Personnel Officer,
DRM Office (S.O.),
Arasaradi (P.O.), Madurai 625016.

5. The Assistant Divisional Personnel Officer/Eng.,
DRM Office (S.O.),
Arasaradi (P.O.), Madurai 625016.Respondents

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"To direct the 1st respondent to consider and pass orders on the appeal of the petitioner dated 18.12.2019 for rectification of pay anomaly and seniority in accordance with law and merits within a stipulated period of time and to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of this case."

2. Heard Mr. Saravanan, appearing on behalf of counsel for the applicant & Mr. P. Srinivasan, Sr. Standing Counsel for Railways appearing for the respondents on advance notice.
3. From the prayer it is clear that the applicant is seeking a direction to the respondents for disposal of his pending appeal dt. 18.12.2019.
4. Hence, this OA is disposed of with a direction to the respondents to consider and dispose of the appeal dt. 18.12.2019 enclosed in the letter of the applicant addressed to the respondents dt. 19.09.2020 by a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(T.Jacob)
Member(A)**

18.01.2021

SKSI

**(S.N.Terdal)
Member(J)**